NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/09/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/09/2017 AT 10.30 AM		
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL		
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/175/2016	
NAME OF THE PETITIONER(S)	: Mrs. S.M. Vijayalakshmi & 3 others	
NAME OF THE RESPONDENT(S)	: M/s Vijaydeepas Mills Private Limited & another	
UNDER SECTION	: 397/398	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
j G. NANDALOBAZ Fr. to B. Lav, NOTA	Cernel Jer Respondents	,
2. A.v. ARCHIUGAM for vidya Shallow	Count for Petition	ADMA
V	ORDER	

Counsels for both the parties are present. Matter is fixed for final arguments. Put up

MEMBER (TECHNICAL)

on 31.10.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk